

HIGH COURT OF JUDICATURE AT BOMBAY AT GOA

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that from **28.02.2024 to 01.03.2024** :

The Single Bench presided over by the **Hon'ble Shri. Justice Vinay Joshi** will take up the **Appeals against Acquittal** as per the Board to be notified separately.

High Court, Appellate Side,)
Bombay.)
)
)
Date : 22nd February 2024)

By Order
Sd/-
(H. M. Bhosale)
Registrar (Judl-I)